

## PUBLIC NOTICE

### Regarding: Interview schedule for the posts of Process Server.

This is in continuation of this office advertisement notice dated 13.01.2021 published in 'The Statesman English' and 'Dainik Mewat Hindi' vide which applications for the posts of Process Servers and Peon/Additional Peon etc. were invited from the general public. Now it is notified to the candidates that the selection process to fill up 09 posts of Process Servers, has been taken by the recruitment committee, for which interview will be conducted by the Selection Boards in the manner stated hereinafter. The list of eligible candidates in alphabetical order and roll number-wise for the posts of Process Servers is attached, as **Annexure 'A'**

#### Interview Schedule in alphabetical order and Roll number wise for the posts of Process Server

S.N	Name of Selection Board and Place of Interview: (NEW COURT COMPLEX BUILDING SECTOR 12 FARIDABAD)	Date of Interview and Reporting Time 4.03.2021 (Thursday) at 2:00 P.M.		Date of Interview and Reporting Time 5.03.2021 (Friday) at 2:00 P.M.		Date of Interview and Reporting Time 6.03.2021 (Saturday) at 9:00 A.M.	
		Candidates Whose Name starts from alphabet (A to D)	Roll Numbers of Candidates	Candidates Whose Name starts from alphabet (E to M)	Roll Numbers of Candidates	Candidates Whose Name starts from alphabet (N to Z)	Roll Numbers of Candidates
1	BOARD NO.1 COURT NO 14, 5 <sup>th</sup> FLOOR	A	1 to 113 (113)	E, F, and G	1586 to 1708 (123)	N	3300 to 3559 (260)
2	BOARD NO.2 COURT NO. 7, 2 <sup>nd</sup> FLOOR	A	114 to 226 (113)	G and H	1709 to 1831 (123)	N,O and P	3560 to 3819 (260)
3	BOARD NO.3 COURT NO.17, 6 <sup>th</sup> FLOOR	A	227 to 339 (113)	H	1832 to 1954 (123)	P	3820 to 4079 (260)
4	BOARD NO.4 COURT NO. 2, 1 <sup>st</sup> FLOOR	A	340 to 452 (113)	H,I and J	1955 to 2077 (123)	P,Q and R	4080 to 4339 (260)
5	BOARD NO.5 COURT NO.5, 2 <sup>nd</sup> FLOOR	A	453 to 565 (113)	J	2078 to 2200 (123)	R	4340 to 4599 (260)
6	BOARD NO.6 COURT NO.11, 4 <sup>th</sup> FLOOR	A	566 to 678 (113)	J and K	2201 to 2323 (123)	R	4600 to 4859 (260)
7	BOARD NO.7 COURT NO.6, 2 <sup>nd</sup> FLOOR	A	679 to 791 (113)	K	2324 to 2446 (123)	R and S	4860 to 5119 (260)
8	BOARD NO. 8 COURT NO.19, 6 <sup>th</sup> FLOOR	A and B	792 to 904 (113)	K and L	2447 to 2569 (123)	S	5120 to 5379 (260)
9	BOARD NO.9 COURT NO. 15 5 <sup>th</sup> FLOOR	B	905 to 1017 (113)	L	2570 to 2692 (123)	S	5380 to 5639 (260)
10	BOARD NO.10 COURT NO.12, 4 <sup>th</sup> FLOOR	B and C	1018 to 1130 (113)	L and M	2693 to 2815 (123)	S	5640 to 5899 (260)
11	BOARD NO.11 COURT NO.10, 3 <sup>rd</sup> FLOOR	C and D	1131 to 1243 (113)	M	2816 to 2938 (123)	S	5900 to 6159 (260)
12	BOARD NO.12 COURT NO. 9, 3 <sup>rd</sup> FLOOR	D	1244 to 1356 (113)	M	2939 to 3061 (123)	S,T, U and V	6160 to 6419 (260)
13	BOARD NO.13 COURT NO.4, 1 <sup>st</sup> FLOOR	D	1357 to 1469 (113)	M	3062 to 3184 (123)	V	6420 to 6679 (260)
14	BOARD NO.14 COURT NO. 3, 1 <sup>st</sup> FLOOR	D	1470 to 1585 (116)	M	3185 to 3299 (115)	V,W,X,Y and Z	6680 to 6933 (254)

**Note:** All the candidates are required to report initially in premises of the Old Judicial Court Complex Building sector 12 Faridabad as per the above time and schedule to seek further direction through Help Desks installed in the Main Hall of the said building.

The candidates are required to report at the venue as per the above schedule. They are further required to bring the following original documents with regard to their educational qualification, caste, residence proof and one set of attested photocopies thereof, at the time of interview.

1. Matriculation Examination Certificate/Mark sheet and other educational qualification certificates if claimed.
2. Proof of date of birth (Matriculation Certificate showing date of birth or D.O.B.certificate issued by Registrar of Births and Deaths)
3. Candidate belonging to any of the reserved category has to produce original certificates on which he/she is claiming reservation.
4. Candidate belonging to reserved category has to produce his/her original domicile certificate
5. The candidates whose names have been sponsored by Zila Sainik Board have to bring duly filled application forms along with one set of attested photocopies of their documents.
6. Any Identity proof (Issued by competent authority)

The candidates are also directed to wear mask and adhere to precautionary measures as advised by the competent authorities besides maintaining social distancing norms.

District & Sessions Judge  
-cum-Chairman  
Recruitment Committee  
Faridabad.

**Note:**

1. A list of rejected applications showing the detail of candidates, who were not found eligible as per the eligibility criteria laid down in the advertisement notice dated 13.01.2021, is attached below as **Annexure 'B'**.
2. A list of rejected applications which were found incomplete, is attached below as **Annexure 'C'**.
3. A list of rejected applications which were received after due date i.e. 09.02.2021 is attached below as **Annexure 'D'**.